

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.231
CP/17(AHM)2022

Proceedings under Section 131 of Co. Act, 2013

IN THE MATTER OF:

Mudra Finvest (Gujarat) Ltd

.....Applicant

Order delivered on 15/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant :Ms. Shubhangi Agarwal, Ld. PCS
For the Respondent :

ORDER

No report has been received from MCA. Applicant is directed to follow with the MCA.

Re-list on 04.04.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)